

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 5098/2023 In C.P. (IB)/2(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - Abhijit Guhathakurta
IN THE MATTER OF
State Bank of India
V/s
Videocon Industries Ltd

Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.5098/2023: - Adv. Harit Lakhani appeared for the RP through
VC. None appeared for the Respondent. List this matter on **28.11.2023**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)